

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 1534 TO BE ANSWERED ON: 20.09.2020

SHORTAGE OF UREA

1534. SHRI KAUSHALENDRA KUMAR:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government is aware that there is a crunch of urea in agricultural dominated States such as Bihar, Madhya Pradesh, Haryana etc. and black marketing of urea is being done in the current year;
- (b) if so, the details thereof; and
- (c) the manner in which the Government is working to supply urea to the farmers in adequate quantity at a reasonable price?

ANSWER

MINISTER FOR CHEMICALS AND FERTILIZERS

(SHRI D.V. SADANANDA GOWDA)

(a) & (b): Sir, the requirement, availability and sales of Urea and other fertilizers in the country during the Kharif'20 Season (upto 14.09.2020) is placed as Annexure A. It can be seen from the annexure that the availability of Urea is more than the projected requirement and sales.

State Governments have been adequately empowered to ensure selling of fertilizers at MRP besides stopping black marketing of fertilizers. State Governments monitors the price control of fertilizer in States by having a regular check on black-marketing and administrative and legal actions are being taken against irregularities as per provisions of FCO, 1985 and Essential Commodities Act, 1955.

(c): The following steps have been taken by Government to ensure availability and timely supply of fertilizers to farmers of the country: -

- (I) Before the commencement of each cropping season, Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW), in consultation with all the State Governments, assesses the requirement of fertilizers. After

assessment of requirement, DAC&FW projects month-wise requirement of fertilizers.

(II) On the basis of month-wise & State-wise projection given by DAC&FW, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability through following system:

- i. The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS);
- ii. The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.
- iii. Regular Weekly Video Conference is conducted jointly by Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW) and Department of Fertilizers (DoF) with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments.
- iv. The gap between demand (requirement) and production (indigenous) is met through imports. The import for the season is also finalised well in advance to ensure timely availability.

Thus, with the steps as indicated above, Department of Fertilizers ensures availability of fertilizers at the State level and the distribution to the farmers within the State is the responsibility of the respective State Government. Further, State Governments have been adequately empowered to ensure selling of fertilizers at MRP/ reasonable prices.

Annexure A

Requirement, Availability and Sales Of Urea for Kharif 2020 (from 01/04/2020 to 14/09/2020)

<Fig in LMT>

S.No	State	Pro rata Requirement	Availability	Cumulative DBT Sales
		01/04/2020 to 14/09/2020	01/04/2020 to 14/09/2020	01/04/2020 to 14/09/2020
		1	2	3
1	Andaman and Nicobar	0.00	0.01	0.00
2	Andhra Pradesh	6.67	8.83	6.37
3	Arunachal Pradesh	0.01	0.00	0.00
4	Assam	1.84	1.95	1.60
5	Bihar	8.72	12.45	10.15
6	Chandigarh	0.00	0.00	0.00
7	Chhattisgarh	4.87	7.79	6.58
8	Dadra and Nagar Haveli	0.00	0.01	0.01
9	Daman and Diu	0.00	0.00	0.00
10	Delhi	0.09	0.08	0.07
11	Goa	0.01	0.02	0.02
12	Gujarat	10.75	12.39	10.36
13	Haryana	9.47	10.71	8.80
14	Himachal Pradesh	0.34	0.51	0.37
15	Jammu and kashmir	0.62	1.74	1.52
16	Jharkhand	1.62	2.00	1.73
17	Karnataka	7.57	11.35	9.69
18	Kerala	0.50	0.73	0.56
19	Lakshadweep	0.00	0.00	0.00
20	Madhya Pradesh	9.93	15.08	12.20
21	Maharashtra	14.04	17.36	14.60
22	Manipur	0.20	0.19	0.15
23	Meghalaya	0.00	0.00	0.00
24	Mizoram	0.07	0.02	0.01
25	Nagaland	0.01	0.00	0.00
26	Odisha	3.47	4.19	3.47
27	Puducherry	0.04	0.07	0.06
28	Punjab	14.14	17.04	14.19
29	Rajasthan	7.09	11.08	8.03
30	Sikkim	0.00	0.00	0.00
31	Tamil Nadu	3.51	4.74	3.73
32	Telangana	8.93	10.98	9.70
33	Tripura	0.14	0.20	0.09
34	Uttarakhand	1.21	1.43	1.30
35	Uttar Pradesh	32.87	43.39	36.74
36	West Bengal	5.68	7.93	5.51
	Total	154.43	204.28	167.61

Source: mfms.nic.in